

85/25
12/02/25

HIGH COURT OF DELHI: NEW DELHI

(Establishment-II Branch)

No. 146 /Estt-II/E-3/DHC

Dated: 07.02.2025

CIRCULAR

As directed by Hon'ble the Chief Justice, a copy of letter dated 28.01.2025 of the Secretary General, Supreme Court of India is circulated for information of Hon'ble Judges, staff members of this Court and learned Judges and staff members of District Judiciary thereby requesting to send any artefacts/artwork/paintings done by them to adorn the walls of the recently inaugurated National Judicial Museum and Archive (NJMA).

Accordingly, all concerned interested are requested to send such self made artefacts/artwork/paintings along with their name, designation and contact details latest by 15.02.2025 with the caption "Reg. Sharing of artefacts/artwork/paintings" on the following email id:-

"rg.dhc@nic.in" (for Hon'ble Judges of this Court & Judges of District Judiciary)

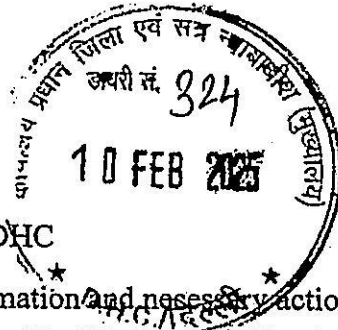
"aojestablishment2.dhc@nic.in" (for staff members of this Court and District Courts)

BY ORDER

Sd/-

(KANWAL JEET ARORA)
REGISTRAR GENERAL

Dated: 07.02.2025



Endst.No. 2270-2280 /E-3/Estt.II/DHC

Copy forwarded for information and necessary action to:-

1. Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinator, DIAC.
3. The Principal District & Sessions Judge (HQs), Delhi.
4. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
5. Joint Registrar (Registrar General Secretariat).
6. All Joint Registrars/Joint Registrars (Judicial)/Deputy Registrars/Assistant Registrars/Dy. Controller of Accounts.
7. All Private Secretaries to the Hon'ble Judges with the request to bring the content of the above Circular to the notice of Hon'ble Judges.
8. All Admn. Officers (Judl.)/Court Masters/Librarian with the request to bring the content of the above Circular to the notice of the staff working under their control.
9. PA to Registrar (IT) with the request to get the above Circular uploaded on the Intranet of this Court.
10. Notice Board.
11. Guard File.

OIC (head.)

P.D. S. S. (H.A.)


(HEM CHANDRA PANDEY)
JOINT REGISTRAR (ESTT.-II)

Atul M. Kurhekar
Secretary General
Supreme Court of India



Tel.: 011-23384661
Fax: 011-23386178
E-mail : sg.office@sci.nic.in

January 28, 2025

Dear Registrar General,

The Supreme Court of India has recently inaugurated the National Judicial Museum and Archive (NJMA) which depicts the journey of Indian Judiciary from the ancient era to the present age. Concerted efforts have been made to provide insights into High Courts across India covering panoramic photography and videography of courtrooms, buildings and the artefacts such as important architectural features, courtrooms, museum, library, hallways, Charter of the High Courts, important applications, certificates, judgments/orders and other relevant archival documents of the High Court, anecdotes and perspectives from the past shared by selected experienced staff members of the High Courts.

In sequel to that, we now desire that the artefacts/artwork/paintings done by the Judges, officers and the staff of the High Courts and the District Judiciary adorn the walls of the Supreme Court of India. This will not only promote and propagate the culture of the various States but will also accentuate the talent in the field of art amongst the judicial fraternity.

In this regard, I request you to send photographs of 10-15 pieces of such artefacts/artwork/paintings on the following email :

" admn.gen@sci.nic.in "

You are, therefore, requested to place this letter before Hon'ble Chief Justice of your High Court for kind information and necessary action.

With regards,

Yours sincerely,

[Atul M. Kurhekar]

To,

Registrar General(s) of all High Courts.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

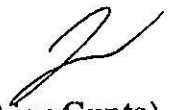
No. 5444-5521
/Circulation/Genl./West/THC/2025

Dated, Delhi the 14/2/25

Sub:- Regarding Sharing of artefact/artwork/paintings.

Forwarded copy of Endorsement Letter No. 8612-8742/Genl./Misc./Circulation/2025 Dated 13.02.2025 received along with its enclosure i.e. copy of Circular No. 146/1:stt-II/E-3/DHC Dated 07.02.2025 Bearing Diary No. 324 Dated 10.02.2025 {Office of Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi} of Sh. Kanwal Jeet Arora, I.d. Registrar General, Hon'ble High Court of Delhi, New Delhi, on the subject cited above, from Mr. Anuj Agarwal, I.d. Officer In-Charge, General Branch, Central District/I.d. Additional Sessions Judge (Spl. FTC) -02, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the I.d. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Endorsement Letter along with its enclosures can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the I.d. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) 05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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14/2/25

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 8612 - 8742 /Genl./Misc./Circulation/2025

Dated, Delhi the 4th FEB 2025

Sub:- Regarding Sharing of artefacts/artwork/paintings.

Forwarded a copy of the letter bearing No. 146/Estt-II/E-3/DHC dated 07/02/2025 alongwith its enclosers i.e. copy of letter dated 28/01/2025 of Sh. Atul M. Kurhekar, Ld. Secretary General, Supreme Court of India, received from Joint Registrar, (ESTT-II), for Registrar General, Hon'ble High Court of Delhi, New Delhi, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi. *WEST*
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(ANUJ AGARWAL)

Officer In-Charge, General Branch, (C),
Additional Session Judge(Spl.FTC)-02,
Tis Hazari Courts Delhi.

Encl. As above

OIC/Genl./West

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PD 285 (West)
14/02/2025